

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Under the existing Indira Awas Yojana (IAY) guidelines, an IAY beneficiary who constructs a sanitary latrine is eligible to get an amount of Rs. 3200/- (Rs. 3700/- for difficult and hilly areas) from Total Sanitation Campaign (TSC) Programme in addition to the unit assistance under IAY. There is no information that implementing agencies are deducting any amount from the unit assistance provided to the beneficiaries under IAY.

(c) and (d) Does not arise.

#### **World Bank assistance for NRLM**

†1083. SHRI JAI PRAKASH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that recently the World Bank has sanctioned loan for National Rural Livelihood Mission (NRLM) in India;

(b) if so, the details thereof;

(c) whether Government proposes to bring all efforts of eradicating poverty on a common platform as a result of grant of loan by the World Bank for this project; and

(d) the names of the States that will be covered under this project?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Yes, Sir. The Government of India and the World Bank have signed a Credit Agreement of US \$1 billion (approximately Rs. 4,600 crores) for the National Rural Livelihood Project (NRLP). NRLP will support the overall program management of NRLM. It will also support NRLM to make additional investments in 12 States with a high number of rural BPL populations. NRLM will attempt to bring convergence with various anti-poverty programmes of Government of India and the State Governments.

(d) The States proposed for additional investment under NRLP are Bihar, Chhattisgarh, Jharkhand, Gujarat, Maharashtra, Madhya Pradesh, Orissa, Rajasthan, Uttar Pradesh, West Bengal, Karnataka and Tamil Nadu.

#### **Non-utilization of IAY funds in Bihar**

†1084. SHRI UPENDRA KUSHWAHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that for the past several years the hundred percent utilization of fund allocated for Indira Awas Yojana (IAY) in Bihar has not been achieved; and

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†Original notice of the question was received in Hindi.

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Under Indira Awas Yojana (IAY) funds are released in two instalments. First instalment is released in the beginning of the financial year *suo moto* to all those districts which had availed 2nd instalment of the previous year without any condition. In case any condition was imposed, release of first instalment is subject to fulfillment of such condition. Second instalment is released only after the District Rural Development Agency (DRDA) has utilized 60% of the funds available with it and on submission of Utilization Certificate and Audit Report for the funds released during the previous year. No funds are released to the States/DRDAs without obtaining the Utilization Certificates (UCs) of the previous releases. It is also stated that IAY is an ongoing scheme and the funds remaining unspent at the end of the year are utilized during the next financial year. Further, as per IAY guidelines, 10% of the funds available with the DRDA under IAY can be carried over to the next financial year. In case of excess carry over, the proportionate Central share is deducted from the 2nd instalment due to the DRDA during the next financial year. A Statement showing the details of funds available with the State Government of Bihar, funds utilized by the State and the amount deducted on account of excess carry over of funds, from 2006-07 to 2010-11 is given in Statement.

**Statement**

*Total available funds and expenditure incurred by State of Bihar under Indira Awas Yojana (IAY) for the year 2006-07 to 2010-11*

(Rs. in crore)				
Year	Total available fund (*)	Expenditure	%age of expenditure	Amount deducted on account of excess carryover of funds from previous year
2006-2007	1787.63	1248.81	69.86	2.78
2007-2008	2019.58	1494.28	73.99	9.32
2008-2009	4104.97	2154.36	52.48	0.41
2009-2010	4483.73	2995.94	66.82	186.00
2010-2011	5026.78	3324.84	66.14	197.01

(\*) Total Available funds include, Opening Balance + Central Releases + State matching share + Misc. Receipts.